

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	Hearing	433(e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Y.V. PRAKASH 9449258261	For Petitioner	<i>CP Shree</i>

ORDER

Counsel for Petitioner is present. Mr. Sanjay H. Sethiya of Law Square filed vakalath for R1, R2, R3 and R5. Notice issued to R6 returned with endorsement 'left'. Petitioner Counsel is directed to file correct address of R6. Registry is directed to issue fresh notice to R4. As seen from the records, R4 was absent on earlier hearing. No vakalath is filed for R4, he is called absent and ex-parte. Counsel for R1 requested time to file objections. Time granted till 21/06/2017 for filing objections and correct address of R6. List it on 21/06/2017.

[Signature]
Member (J)

[Signature]
Member (T)